

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 283 of 2014,
Appeal No.141 of 2015 & IA No.222 of 2015,
Appeal No.30 of 2016 & IA Nos.82 and 83 of 2016 and
Appeal No.31 of 2016 & IA Nos. 84 and 85 of 2016****Dated: 09th January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****Appeal No.283 of 2014****M/s Sesa Sterlite Ltd.****...Appellant(s)****Vs.****Odisha Electricity Regulatory Commission & Ors.****...Respondent(s)****Counsel for the Appellant(s) : Mr. Saahil Kaul****Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1****Mr. Hasan Murtaza for R.2****Appeal No.141 of 2015 & IA No.222 of 2015****M/s Vedanta Ltd.****...Appellant(s)****Vs.****Odisha Electricity Regulatory Commission & Ors.****...Respondent(s)****Counsel for the Appellant(s) : Mr. Saahil Kaul****Counsel for the Respondent(s) : Mr. Hasan Murtaza for R.2****Mr. R. K. Mehta****Mr. Abhishek Upadhyay and****Ms. Himanshi Andley for R.3 & 4**

Appeal No.30 of 2016 & IA Nos. 82 of 2016 and 83 of 2016

M/s Vedanta Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1
Mr. Hasan Murtaza for R.2
Mr. R. K. Mehta
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R.3 & 4

Appeal No.31 of 2016 & IA Nos. 84 and 85 of 2016

M/s Vedanta Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1
Mr. Hasan Murtaza for R.2
Mr. R. K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.3 & 4

ORDER

Learned counsel for the State Commission is stated to be in some personal difficulty.

List these matters for further hearing on **02.02.2017.**

(I. J. Kapoor)
Technical Member
ts/sh

(Justice Ranjana P. Desai)
Chairperson